NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 82-A/2016 & 82-B/2016 With T.P No. 82/397-398/NCLT/AHM/2016 (New) M.A. No. 126/2015 & C.A. No. 111/2015 With C.P. No. 71/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

Name of the Company:

Kamal R. Sharma & Ors.

Gujarat Liqui Pharmacaps Pvt. Ltd. & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION SIGNATURE

1. Pranjal Buch

Advocate Respondent No. 1705

Reper Shah

2. DAPEN SHAH

Advocate

ORDER

Learned Advocate Mr. Dipen Shah present for Petitioner. Learned Advocate Mr. Pranjal Buch present for Respondent No. 1 to 5.

At request of both sides.

List the matter 11.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.